

ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

Considering the prevailing situation due to outbreak of the novel coronavirus (COVID-19) in the States of Punjab, Haryana and UT Chandigarh and with a view to ensure the safety of the Hon'ble Judges, Advocates, Staff and litigants; the Hon'ble Administrative Committee has resolved that all the cases already fixed/listed from 29.06.2020 to 31.07.2020 shall be adjourned by the NIC for the dates mentioned herein below and all interim orders passed in the said cases shall continue till the next date of hearing.

Date Fixed	Next Date of Hearing
29.06.2020	04.08.2020
30.06.2020	
01.07.2020	05.08.2020
	06.08.2020
	07.08.2020
02.07.2020	10.08.2020
	11.08.2020
	13.08.2020
03.07.2020 to 05.07.2020	14.08.2020
	17.08.2020
06.07.2020	18.08.2020
	19.08.2020
	20.08.2020
	21.08.2020
07.07.2020	24.08.2020
	25.08.2020
	26.08.2020
08.07.2020	27.08.2020
	28.08.2020
09.07.2020	31.08.2020
	01.09.2020
10.07.2020 to 12.07.2020	02.09.2020
	03.09.2020
	04.09.2020
13.07.2020	07.09.2020
	08.09.2020
	09.09.2020
14.07.2020	10.09.2020
	11.09.2020
15.07.2020	14.09.2020
	15.09.2020
	16.09.2020

July
26.6.2020

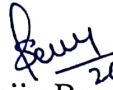
16.07.2020	17.09.2020
	18.09.2020
	21.09.2020
	22.09.2020
17.07.2020 to 19.07.2020	23.09.2020
	24.09.2020
	25.09.2020
	28.09.2020
20.07.2020	29.09.2020
	30.09.2020
	01.10.2020
	05.10.2020
21.07.2020	06.10.2020
	07.10.2020
	08.10.2020
	09.10.2020
22.07.2020	12.10.2020
	13.10.2020
	14.10.2020
23.07.2020	15.10.2020
	16.10.2020
	27.10.2020
24.07.2020 to 27.07.2020	28.10.2020
28.07.2020	29.10.2020
29.07.2020	
30.07.2020	30.10.2020
31.07.2020	

2. The cases which have been listed after 24.3.2020 and are pending for 29.6.2020 and 30.6.2020 shall be listed on the date fixed.

3. All the cases which are fixed from 01.07.2020 to 31.07.2020 (including the cases listed after 24.03.2020) and have been adjourned as above, the learned counsel may request for listing of the cases through mentioning, in case of any urgency.

4. This order is in continuation of Order No.22/RG/Spl./Misc. dated 17.05.2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


26.6.2020
Sanjiv Berry
Registrar General
26.06.2020